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ITEM NO.45 REGISTRAR COURT. 2 SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal 1308-1310/2015

PREMA KUMARI Appellant(s)

VERSUS

M/S S.N. STEEL AND TRADERS AND ANR. Respondent(s)

Date : 16/11/2016 These appeals were called on for hearing today.

For Appellant(s) Mr.Sunil Kumar Singh,Adv.
Dr. Kailash Chand,Adv.

For Respondent(s) Mr.Vikas K.Singh,Adv.
Mr. T. N. Singh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the appellant has failed to file an application for substitution in respect of the deceased respondent No.2 in spite of last chance granted. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further future directions. Await orders and list thereafter.

(M V RAMESH)
Registrar

SB